

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 68, 69 & 78 OF 2017

Dated: 15th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

Indian Wind Power Association **Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Gupta
Ms. Adishree Chakraborty

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Nehul Sharma for R-1

Mr. Anand K. Ganesan for R-2
(For A. No. 68 of 2017)

Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Tanya Sareen for R-2
(For A. No. 69 of 2017)

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **08.07.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk